

ORISSA HIGH COURT**FILING REPORT AS ON :07/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006397/2022	KAIRA MAJHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOUDH /234 /2020 () //
2	BLAPL/0006398/2022	RAJENDRA BISOI VS STATE OF ODISHA	ELEENA DASH VS	MALKANGIRI /292 /2022 () //
3	BLAPL/0006399/2022	DIPAK PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NUAGAON /74 /2021 () //
4	BLAPL/0006400/2022	BUDA @ BUTI SUNA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	AMBADOLA /120 /2019 () //
5	BLAPL/0006401/2022	SAPAN SENAPATI VS STATE OF ODISHA	ABHISHEK DASH VS	JALESWAR /358 /2021 () //
6	BLAPL/0006402/2022	GHANA CHAMPIA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /392 /2019 () //
7	BLAPL/0006403/2022	KARTIK BADANAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PAPADAHANDI /205 /2021 () //
8	BLAPL/0006404/2022	SANJIB SUNA @ SENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BURLA /601 /2020 () //
9	BLAPL/0006405/2022	HRUSIKESH ADABAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PAIKMAL /92 /2020 () //
10	BLAPL/0006406/2022	BRAJESH TIWARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MUDULIPODA /88 /2021 () //
11	BLAPL/0006407/2022	CHETLAL MANDAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	S.P.(CID-CRL),CUTTACK /2 /2022 () //

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12	BLAPL/0006408/2022	BALESWAR BAG VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /95 /2022 () //
13	BLAPL/0006409/2022	JATHARAM MURMU VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /26 /2022 () //
14	BLAPL/0006410/2022	MAHAMMAD SAID ABDUL KHALIL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /16 /2022 () //
15	BLAPL/0006411/2022	SUDARSAN MAJHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
16	BLAPL/0006412/2022	RAMESH PRASAD @ SATKA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /293 /2022 () //
17	BLAPL/0006413/2022	SHREEKANTA PARIDA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	/ /0 () //
18	BLAPL/0006414/2022	BASANTA PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	SAMBALPUR TOWN /289 /2019 () //
19	BLAPL/0006415/2022	RAMESH KUMAR BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BAISINGA /143 /2022 () //
20	BLAPL/0006416/2022	DOLAGOVINDA PARIDA VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	S.P.(CID-CRL),CUTTACK /6 /2022 () //
21	BLAPL/0006417/2022	LALIT KUMAR SONI VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	LALBAG /294 /2020 () //
22	BLAPL/0006418/2022	LALIT KUMAR SONI VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	LALBAG /321 /2020 () //
23	BLAPL/0006419/2022	LALIT KUMAR SONI	BIPLAB KUMAR DASH	LALBAG /297 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006420/2022	JANARDAN PALAI	BHABANI SHANKAR DASPARIDA	BALASORE VIGILANCE /16 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
25	BLAPL/0006421/2022	SANTOSH BARIK	AMULYA RATNA PANDA	DHARAKOT PS /172 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006422/2022	JITU @ JITENDRA NAIK	PRAVAT KUMAR NAYAK	BUGUDA /373 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006423/2022	SAJAN @ SAHAJAN ANSARI	MR. ADAM ALI KHAN	BARBIL /59 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006424/2022	ASISH KINDO @ ASIS KINDO	SURYAKANTA DWIBEDI	DEOGARH /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	CMP/0000606/2022	M/S BHUSAN CONSTRUCTION	BHARAT BHUSAN ROURTRAY	//
		VS	VS	()
		MAHANADI COALFIELDS LIMITED		//
30	CMP/0000607/2022	SHYAMANANDA @ SHYAM MOHAPATRA	PRASANNA PANDA	//
		VS	VS	()
		M/S FERO ALLOYS CORPORATION LTD.		//
31	CONTC/0004412/2022	HARISH CHANDRA MOHANTY	ADV	//
		VS	VS	()
		SATYABRATA SAHOO, I.A.S.		//
32	CONTC/0004413/2022	GANGADHAR SETHY	ADV	//
		VS	VS	()
		SUJATA PATRA, TAHSILDAR, TIRTOL		//
33	CONTC/0004414/2022	MANGULU CHARAN PATRA	JYOTSHARANI, RATH	//
		VS	VS	()
		PRADEEP KUMAR JENA, ADDL. CHIEF SECY., R.D.DEPT.		//
34	CONTC/0004415/2022	ROHIT KUMAR MAHANTA	ADV	//
		VS	VS	()

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		BIJAYA KUMAR MISHRA, ENGNR IN CHIEF W.R DEPT.		//
35	CONTC/0004416/2022	RAGHUNATH PANDA	ADV.	//
		VS	VS	()
		BISHNUPADA SETHI, IAS		//
36	CONTC/0004417/2022	RAGHUNATH LENKA	ADV.	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
37	CONTC/0004418/2022	SHAIK SERAZUDDIN	ADV.	//
		VS	VS	()
		ANNUPAM SAHA, IAS		//
38	CONTC/0004419/2022	SANTILATA MOHANTY	ADV.	//
		VS	VS	()
		BISHNUPADA SETHI, IAS		//
39	CONTC/0004420/2022	SUNITA TANDI	ADV	//
		VS	VS	()
		VIR VIKRAM YADAV, I.A.S.		//
40	CONTC/0004421/2022	MADHAB CHANDRA MOHAPATRA	ADV	//
		VS	VS	()
		SANJEEB CHOPRA, I.A.S.		//
41	CONTC/0004422/2022	S. BHASKAR RAO	ADV.	//
		VS	VS	()
		BISHNUPADA SETHI, I.A.S.		//
42	CONTC/0004423/2022	NIRMALA DALAI	BIBHUDUTTA BARIK	//
		VS	VS	()
		PRITIPARNA MISHRA, OAS I, (J.B), TAHASILDAR, KUJANGA		//
43	CONTC/0004424/2022	BHUBANANANDA MOHANTA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
44	CONTC/0004425/2022	NRUSINGHA CHARAN SETHY	ADV.	//
		VS	VS	()
		GANESH CHANDRA PATRA, I.A.S.		//
45	CRLA/000541/2022	VISHAL KAR @ BISHAL	S.S.RAY 2	TAISARA /69 /2022
		VS	VS	()
		STATE OF ODISHA		//

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46	CRLA/0000542/2022	JITENDRA BEHERA @ JITU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /33 /2022 () //
47	CRLA/0000543/2022	SURIA NAHAK@NAYAK VS STATE OF ODISHA	BIJAY KUMAR NAYAK (3) VS	SARANAKUL /2 /2020 SPECIAL JUDGE,NAYAGARH(Nayagarh *) TR/0000083/2020
48	CRLA/0000544/2022	SARATHI KAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /97 /2022 () //
49	CRLMA/0000148/2022	AMEER KUMAR PANDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BARKOTE /353 /2020 () //
50	CRLMA/0000149/2022	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAIKIA /6 /2019 () //
51	CRLMC/0001854/2022	KARTIKESWAR BRAHMA VS STATE OF ODISHA	B.N PANDA 2 VS	/ /0 () //
52	CRLMC/0001855/2022	SURESH RANJAN SAHU VS M/S. RUKMINI AND SONS INFRA PROJECT PVT. LTD	DEVI PRASAD DASH VS	/ /0 () //
53	CRLMC/0001856/2022	V.NAGA VS STATE OF ODISHA	BASUDEV MISHRA VS	BANDHUGOAN /20 /2010 J.M.F.C.,LAXMIPUR(Koraput) GR/0000088/2010
54	CRLMC/0001857/2022	HEMANTA KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	ENERGY PS (BALASORE) /15 /2015 () //
55	CRLMC/0001858/2022	RABINDRA MURMU VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	/ /0 () //
56	CRLMC/0001859/2022	SWADHIN KUMAR CHYAUPATNAIK@BAPI VS STATE OF ODISHA	NEPOLEON SAHANI VS	G.R.P.S.,BERHAMPUR /66 /2010 () //
57	CRLMC/0001860/2022	KHIROD KUMAR MISHRA@NURSHINGHA PRASAD MISHRA	KISHORE PANDA	MAHILA (BERHAMPUR) /44 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001861/2022	AVINASH SINGH	RAMDAS ACHARY	MAHILA P.S. BUXIBAZAR /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001862/2022	VANITA@BANITA AVATAR@BANITA AVATAR	SMRUTI RANJAN MOHAPATRA	CHANDILI /144 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001863/2022	BAPI KHATUA	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /339 /2012
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0001341/2022	PARSURAM DALEI	SAROJ RANJAN SUBUDHI	/ /0
		VS	VS	()
		DIRECTOR GENERAL OF POLICE		//
62	CRLMP/0001342/2022	RAHIMA BIBI	GAGANBIHARI SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0001343/2022	SONALIKA KANUNGO	NEPOLEON SAHANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0001344/2022	PAYAL PRIYADARSINI NAYAK	AJAYA KUMAR MOHARANA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMP/0001345/2022	BALARAM BHOI	H.N.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001346/2022	BASANTI PRADHAN	PRAVASH CH JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001347/2022	M.VASUDEVA RAO	ASIT KUMAR JENA	/ /0
		VS	VS	()
		GENERAL MANAGER EAST COAST RAILWAY		//
68	CRLMP/0001348/2022	RAMESH CHANDRA BHOI	MANORANJAN PADHI	/ /0
		VS	VS	()

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69	CRLMP/0001349/2022	STATE OF ODISHA NIRU @ NIRUPAMA DASH VS THE SUPERINTENDENT OF POLICE, NAYAGARH	PRASANNA KUMAR PATTANAYAK VS	// //0 ()
70	CRLREV/0000302/2022	DASARATHI DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// FATEGARH /71 /2012 ()
71	CRLREV/0000303/2022	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	// //0 ()
72	ITA/0000043/2022	ACIT, CIRCLE 1(2) VS M/S. SERAJUDDIN AND CO.	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// () //
73	ITA/0000044/2022	ACIT, CIRCLE 1(2) VS M/S. SERAJUDDIN AND CO.	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// () //
74	ITA/0000045/2022	ACIT, CIRCLE 1(2) VS M/S. SERAJUDDIN AND CO.	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// () //
75	MACA/0000336/2022	BIRANCHI MOHAPATRA VS SANJAYA BHOL	PRADEEP KUMAR MISHRA VS	// () //
76	MACA/0000337/2022	RAJKISHORE MALLIK VS MANAS RANJAN BHANJA	SATYABHUSAN DAS VS	// () //
77	MACA/0000338/2022	JANMOHAN KAND VS AHALYA BEHERA	SRINIBAS MOHANTY VS	// () //
78	MATA/0000136/2022	MANINDER KAUR DHILLION VS DEEP KARAN SINGH	ANKITA MUKHERJI VS	// () //
79	RVWPET/0000156/2022	M/S.MAA KALIKA BHANDAR VS THE COLLECTOR AND DIST. MAGISTRATE, KHURDA	SOUMYA MISHRA VS	// () //

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80	RVWPET/0000157/2022	M/S DWARIKAMAYEE BHANDAR VS THE COLLECTOR AND D.M., KHURDHA	SOURYA MISHRA VS	// 0 //
81	WA/0000892/2022	STATE OF ODISHA VS GYANA RANJAN SAHOO	MANOJ KUMAR KHUNTIA, AGA VS	// 0 //
82	WA/0000893/2022	STATE OF ODISHA VS KRUPASINDHU PATRA	ANAND PRAKASH DAS, AGA VS	// 0 //
83	WA/0000894/2022	STATE OF ODISHA VS BABULI JENA	AMIYA KUMAR MISHRA, AGA VS	// 0 //
84	WA/0000895/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA VS JAYAKRUSHNA BHANJA	TAPAS RANJAN MOHAPATRA, ASC VS	// 0 //
85	WA/0000896/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA VS BHASKAR MISHRA	TAPAS RANJAN MOHAPATRA, ASC VS	// 0 //
86	WA/0000897/2022	BISWAJEET KAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
87	WA/0000898/2022	STATE OF ODISHA VS TAPAS KUMAR PRADHAN	LALATENDU SAMANTARAY, AGA VS	// 0 //
88	WA/0000899/2022	STATE OF ODISHA VS RABINDRA PATTANAIK	LALATENDU SAMANTARAY, AGA VS	// 0 //
89	WA/0000900/2022	STATE OF ODISHA VS TAPAS RANJAN SAHOO	PUSHPARAJ BHARADWAJ, ASC VS	// 0 //
90	WA/0000901/2022	STATE OF ODISHA VS PRASANTA KUMAR SAHOO	LALATENDU SAMANTARAY, AGA VS	// 0 //
91	WA/0000902/2022	COMMISSIONER CUM SECY., RURAL WORKS DEPT. AJAYA KUMAR NANDA, AGA		//

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		VS	VS	0
92	WA/000903/2022	DIBAKAR BEHERA STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, ASC	//
		VS	VS	0
93	WP(C)/0016838/2022	SUNIL KUMAR PRADHAN PRADIPTA KUMAR PATEL	SRI PITAMBAR PANDA	//
		VS	VS	0
94	WP(C)/0016839/2022	STATE OF ODISHA ANANDA KUMAR BEHERA	SRINIVAS MOHANTY	//
		VS	VS	0
95	WP(C)/0016840/2022	STATE OF ODISHA DUSMANT MOHANTY	PRASANTA KUMAR MISHRA	//
		VS	VS	0
96	WP(C)/0016841/2022	STATE OF ODISHA M/S. SUPER WEALTH FINANCIAL ENTERPRISES PVT	MITESH PANDA	//
		VS	VS	0
97	WP(C)/0016842/2022	PRINCIPAL COMMNR., CG AND ST, BBSR CHITRASEN MAHALA	MANAS PATI	//
		VS	VS	0
98	WP(C)/0016843/2022	STATE OF ODISHA RINA NAIK	SUPRAVA BEHERA	//
		VS	VS	0
99	WP(C)/0016844/2022	THE COLLECTOR CUM DIST. EO, NAYAGARH RACHITA DALAI	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
100	WP(C)/0016845/2022	STATE OF ODISHA HIMANSU SEKHAR SETHI	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
101	WP(C)/0016846/2022	THE STATE OF ODISHA GIRISH CHANDRA ROUT	K.K.SWAIN	//
		VS	VS	0
102	WP(C)/0016847/2022	STATE OF ODISHA M/S GLOBAL INDUSTRIES	BHABANI PRASAD MOHANTY	//
		VS	VS	0

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103	WP(C)/0016848/2022	THE CT AND GST OFFICER , BBSR-1 SUBASH CHANDRA PUJARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
104	WP(C)/0016849/2022	PRABHAT KUMAR BEHERA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
105	WP(C)/0016850/2022	BAPINA NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
106	WP(C)/0016851/2022	RAJASHREE NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
107	WP(C)/0016852/2022	SWARNAPRAVA MISHRA VS SUBASISH PANIGRAHI @ SUBHASISH PANIGRAHI	RAJENDRDA KUMAR DASH VS	// 0 //
108	WP(C)/0016853/2022	DEBANANDA DHARUA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
109	WP(C)/0016854/2022	PADMALOCHAN BUDEK VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
110	WP(C)/0016855/2022	RINA BUDEK VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
111	WP(C)/0016856/2022	DASHARATH SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
112	WP(C)/0016857/2022	ABHIRAM BEHERA VS STATE OF ODISHA	BINAYAK PRASHAD MOHANTY VS	// 0 //
113	WP(C)/0016858/2022	HARI PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

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114	WP(C)/0016859/2022	LILI PANY VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
115	WP(C)/0016860/2022	SHASWAT JASWANT BASTIA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
116	WP(C)/0016861/2022	CHANDRA SEKHAR CHAMPATI VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
117	WP(C)/0016862/2022	SUCHITRA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
118	WP(C)/0016863/2022	NAMITA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
119	WP(C)/0016864/2022	DEEP SHANKAR NAYAK VS STEEL AUTHORITY OF INDIA LTD.	KSHIROD KUMAR ROUT VS	// 0 //
120	WP(C)/0016865/2022	SAKUNTALA DASH VS SUB-REGISTRAR, PIPILI	PRAFULLA KUMAR RATH VS	// 0 //
121	WP(C)/0016866/2022	SOBHAN KUMAR PATTANAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
122	WP(C)/0016867/2022	SANGRAM PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
123	WP(C)/0016868/2022	DAMBARUDHAR NAIK VS DY. GM, APPELLATE AUTHORITY, CENTRAL BANK OF INDIA, BBSR	AJAY KUMAR NAYAK VS	// 0 //
124	WP(C)/0016869/2022	RAJIB KUMAR SWAIN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
125	WP(C)/0016870/2022	BAIDHAR NAYAK	H.N.MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0016871/2022	BIJAY KUMAR RAY	ASHOK PATNAIK	//
		VS	VS	0
		BDA, BBSR		//
127	WP(C)/0016872/2022	SHIBA PRASAD MOHANTA	NIRANJAN LENKA	//
		VS	VS	0
		GOVT. OF ODISHA		//
128	WP(C)/0016873/2022	RANJAN KUMAR NAYAK	DINABANDHU NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0016874/2022	KAMALINI BARIK	SIDHARTHA DAS	//
		VS	VS	0
		CHIEF ENGINEER (R AND W), BBSR		//
130	WP(C)/0016875/2022	PURNANANDA MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0016876/2022	DR. JYOTI PRADHAN	PAMI RATH	//
		VS	VS	0
		VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BURLA		//
132	WP(C)/0016877/2022	SIBARAM PATRA	B.P.TRIPATHY	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, JEYPORE		//
133	WP(C)/0016878/2022	BIJAYA KUMAR SAHOO	BIJAY JENA	//
		VS	VS	0
		GOVT. OF ODISHA, BBSR		//
134	WP(C)/0016879/2022	NIROJ MOHAPATRA	BIJAY JENA	//
		VS	VS	0
		UNION OF INDIA		//
135	WP(C)/0016880/2022	K. DAMAYANTI DORA	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0016881/2022	M.S.INFRAENGINEERS PVT. LTD.	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

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137	WP(C)/0016882/2022	STATE OF ODISHA KULDEEP KUMAR AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// // 0 //
138	WP(C)/0016883/2022	MURALILAL AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
139	WP(C)/0016884/2022	KULDEEP KUMAR AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
140	WP(C)/0016885/2022	TAMASH SAHA VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
141	WP(C)/0016886/2022	RABI NARAYAN PATTNAYAK VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
142	WP(C)/0016887/2022	ANANDA KUMAR AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
143	WP(C)/0016888/2022	PRADEEP KUMAR AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
144	WP(C)/0016889/2022	UDHABA SARAF VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
145	WP(C)/0016890/2022	SUKHALAL AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
146	WP(C)/0016891/2022	JITENDRA KUMAR THAKUR VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
147	WP(C)/0016892/2022	SANAT KUMAR DEY VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :07/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0016893/2022	RAKESH KUMAR BISI VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
149	WP(C)/0016894/2022	RABI NARAYAN PATTNAYAK VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
150	WP(C)/0016895/2022	RAJESH KUMAR AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
151	WP(C)/0016896/2022	PANDABA PATRO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
152	WP(C)/0016897/2022	NARESH RANA VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
153	WP(C)/0016898/2022	PRADEEP KUMAR AGARWAL VS UNION OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //
154	WP(C)/0016899/2022	POPULAR NAYAK VS STATE OF ORISSA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
155	WP(C)/0016900/2022	MUKESH KUMAR AGARWAL VS STATE TRANSPORT AUTHORITY, ODISHA	SUPRAVA BEHERA VS	// 0 //
156	WP(C)/0016901/2022	DINABANDHU PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
157	WP(C)/0016902/2022	GOPAL CHANDRA MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
158	WP(C)/0016903/2022	JAYASHRI PRATIHARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
159	WP(C)/0016904/2022	GOPAL CHANDRA MOHAPATRA	AMIT PRASAD BOSE	//

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	WP(C)/0016905/2022	GOPAL CHANDRA MOHAPATRA	AMIT PRASAD BOSE	//
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0008205/2022	KEDARNATH SAHOO	BISWARANJAN DALAI	KANPUR /60 /2022
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0008206/2022	MURALIDHAR BISWAL	SOUBHAGYA KUMAR DASH	GOSANINUAGAM /78 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0008207/2022	ASISH KUMAR BEHERA	PARTHA SARATHI DAS	CHAMPUA /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0008208/2022	RASHMIRANJAN TRIPATHY	SATYA NARAYAN MISHRA (4)	SORO /319 /2022
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0008209/2022	TAPAN KUMAR SETHI	SATYA NARAYAN MISHRA (4)	BASUDEVPUR /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0008210/2022	JADUMANI SAHOO	AMITAV TRIPATHY	JODAPADAR /180 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0008211/2022	DURYODHAN SETHY	PRANAB RANJAN CHHATOI	BHANDARIPOKHARI /158 /2022
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0008212/2022	UPENDRA SATAPATHY	AJIT CHANDRA MOHAPATRA	SALIPUR /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0008213/2022	RAKESH CHANDRA BARIK	PRASHANTA KUMAR DAS	EOW,BHUBANESWAR /23 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0008214/2022	ARATA BEHERA	AMITAV TRIPATHY	ITAMATI /137 /2022
		VS	VS	()

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FILING REPORT AS ON :07/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0008215/2022	STATE OF ODISHA KARUNAKAR PRADHAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /31 /2018 ()
172	ABLAPL/0008216/2022	STATE OF ODISHA BISWAJIT PALEI VS	BIPIN KUMAR NAYAK VS	// DELANGA /86 /2022 ()
173	ABLAPL/0008217/2022	STATE OF ODISHA GANESH GHOSH VS	ABHISHEK DASH VS	// JHARPOKHARIA /131 /2022 ()
174	ABLAPL/0008218/2022	STATE OF ODISHA SUSANTA DALAI VS	JITENDRA KUMAR DIGAL VS	// RAIKIA /68 /2022 ()
175	ABLAPL/0008219/2022	STATE OF ODISHA JAGABANDHU @ JAGA SAMAL VS	BICITRA NARAYAN SATAPATHY VS	// ABHAYACHANDPUR /257 /2022 ()
176	ABLAPL/0008220/2022	STATE OF ODISHA SANJAYA KUMAR ROUT VS	DAYANANDA MOHAPATRA VS	// KHAIRA /168 /2022 ()
177	ABLAPL/0008221/2022	STATE OF ODISHA CHAKRADHAR PATEL VS	PRASANTA KUMAR NANDA VS	// / /0 ()
178	ABLAPL/0008222/2022	STATE OF ODISHA SANJAYA KUMAR MUDULI @ SANJAYA MUDULI VS	PRIYA RANJAN MISHRA VS	// DHENKANAL TOWN /394 /2022 ()
179	ABLAPL/0008223/2022	STATE OF ODISHA BIJAYA @ BIJAYA KUMAR BEHERA VS	MANORANJAN ACHARYA VS	// ODAGAON /102 /2022 ()
180	ABLAPL/0008224/2022	STATE OF ODISHA KANHA @ BISWAJIT PALEI VS	BIPIN KUMAR NAYAK VS	// DELANGA /152 /2022 ()
181	ABLAPL/0008225/2022	STATE OF ODISHA RAJENDRA BARIHA VS STATE OF ODISHA	SATYABRATA PANDA VS	// PADAMPUR /131 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :07/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0008226/2022	JAYANTA KUMAR PAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /526 /2022 () //
183	ABLAPL/0008227/2022	BIKASH DORA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /139 /2022 () //
184	ABLAPL/0008228/2022	SURAJ SIKDAR VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	M.V.79 /58 /2022 () //
185	ABLAPL/0008229/2022	SIPU @ SANGRAM BARIK VS STATE OF ODISHA	SIDHARTHA DAS VS	TIGIRIA /123 /2022 () //
186	ABLAPL/0008230/2022	BULU SENAPATI @ JITENDRA SENAPATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KANAS /132 /2022 () //
187	ABLAPL/0008231/2022	NIRMAL @ NIRMAL CHANDRA ROUT VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	JAKHAPURA /65 /2022 () //
188	ABLAPL/0008232/2022	SIPU @ SIPUN JENA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHAMNAGAR /273 /2022 () //
189	ABLAPL/0008233/2022	DURSAI GOUDA @ DURSAI NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /256 /2022 () //
190	ABLAPL/0008234/2022	JAGA SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NAKTIDEUL /62 /2022 () //
191	ABLAPL/0008235/2022	S.KALYANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /102 /2022 () //
192	ABLAPL/0008236/2022	DILLIP @ DILLI BISWAL VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KODALA /348 /2022 () //
193	ABLAPL/0008237/2022	RAMA CHANDRA BHUYAN	SIDHARTH PRASAD DAS	KODALA /348 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0008238/2022	SK. SADAM HOSSEN	JAYANTA KUMAR MAJHI	KASAFAL MARINE /10 /2022
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0008239/2022	AKSHAY MOHANTY @ AKSHAY KUMAR MOHANTY	PRAVASH CHANDRA JENA	BASTA /168 /2022
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0008240/2022	UTTAM JENA	PRASANTA KUMAR BARIK	BHADRAK RURAL /211 /2022
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0008241/2022	UPENDRA NATH SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /352 /2021
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0008242/2022	SUKANTA BHOI	AMIT KUMAR NATH	NALCO /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0008243/2022	ANANTA SAGADIA	ANIMA KUMARI DEI	TIRTOL /358 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0008244/2022	SANYASI BEHERA	BHAGABAT PRASAD RATH	KABISURYANAGAR (KODALA) /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0008245/2022	NAMITA	BHABANI SHANKAR DASPARIDA	BALASORE VIGILANCE /16 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
202	ABLAPL/0008246/2022	SWARNAMAYEE PATRA	PRABHU PRASANNA BEHERA	MAHILA P.S.(BBSR) /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0008247/2022	DURGA SANKAR @ BHIKARI PATTANAYAK @ DURGA SANKAR PATTANAYAK	ANANTA KUMAR MOHAPATRA	ANGUL SADAR PS /476 /2022
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0008248/2022	PATITAPABANA PARIDA	AMULYA RATNA PANDA	DHARMASALA /148 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0008249/2022	STATE OF ODISHA ABDUL LOKMAN KHAN VS	AMULYA RATNA PANDA VS	// BASTA /173 /2022 ()
206	ABLAPL/0008250/2022	STATE OF ODISHA BISHNU PRASAD BALIYARSINGH VS	ANIRUDHA DAS VS	// CHANDAKA P.S. /100 /2022 ()
207	ABLAPL/0008251/2022	STATE OF ODISHA BHIKARI CHARAN DAS VS	SURYAKANTA DWIBEDI VS	// JENAPUR /177 /2022 ()
208	ABLAPL/0008252/2022	STATE OF ODISHA SUBAL KUMAR CHOUDHURY VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /114 /2022 ()
209	ABLAPL/0008253/2022	STATE OF ODISHA SUDEI @ SUDARSAN DHAL VS	JULU KHANSAMA VS	// NAKTIDEUL /127 /2022 ()
210	CONTC(CP)/0000024/2019	STATE OF ODISHA RABINARAYAN NAYAK VS PRADIPTA KUMAR MOHAPATRA	LALATENDU SAMAL, P.MOHAPATRA VS	// () //
211	CONTC(CP)/0000151/2016	DR. AMIT RANJAN TRIPATHY VS PRINCIPAL SECY. TO GOVT., HIGHER EDUCATION DEPT.	JAYANANDA JENA VS	// () //
212	CONTC(CP)/0000152/2016	PRADIP KUMAR MAHAPATRO VS PRINCIPAL SECY. TO GOVT.HIGHER EDUCATION DEPT.	JAYANANDA JENA VS	// () //
213	CONTC(CP)/0000166/2019	BHAGABAN SAHU VS R.RAGHU PRASAD	U.C MAHAPATRA VS	// () //
214	CONTC(CP)/0000169/2019	GOURANGA CHARAN MOHANTY VS R.RAGHU PRASAD	PRAMOD KUMAR DASH VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :07/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	50/2022 TRPCRL/64/2021	DIPARANI HOTA-MP	ASHOK DAS
2	148/2022 MATA/6/2022	SOUMYA SUCHARITA SWAIN-MP	N.P.PARIJA
3	149/2022 MATA/136/2022	MANINDER KAUR DHILLION-MP	ANKITA MUKHERJI
4	150/2022 MATA/136/2022	MANINDER KAUR DHILLION-MP	ANKITA MUKHERJI
5	165/2022 RVWPET/156/2022	M/S.MAA KALIKA BHANDAR-MP	SOUMYA MISHRA
6	166/2022 RVWPET/157/2022	M/S DWARIKAMAYEE BHANDAR-MP	SOUMYA MISHRA
7	193/2022 RPFAM/129/2022	SWARNAPRAVA MISHRA-MP	
8	194/2022 RPFAM/172/2016	TABRUK KHAN-MP	SANJIB KUMAR BHANJADEO
9	241/2022 WPC(OA)/1195/2014	KIRTAN BISOI-MP	PRASANNA KUMAR PATTANAYAK
10	369/2022 FAO/249/2022	REGIONAL MANAGER(T.P HUB),M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
11	409/2022 CRLREV/302/2022	DASARATHI DAS-MP	AMITAV TRIPATHY
12	410/2022 CRLREV/303/2022	SANTOSH KUMAR SAHOO-MP	PIYUSH KUMAR MISHRA
13	648/2022 WPC(OAC)/3812/2015	SANATAN RANA-MP	BISWABIHARI MOHANTY
14	649/2022 WPC(OAC)/3719/2015	MIR MUSTAKIM ALLI AND OTHERS-MP	M/S SHASHI BHUSAN JENA
15	650/2022 WPC(OAC)/3826/2015	PRAKASH CHANDRA NAYAK-MP	CHITTA RANJAN LENKA
16	651/2022 WPC(OAC)/3764/2015	UMA PANIGRAHI-MP	
17	652/2022 WPC(OAC)/1792/2018	SANJAY KANHAR-MP	LAXMI KANTA MOHANTY
18	653/2022 WPC(OAC)/3875/2015	JITENDRIYA DEEP-MP	ABHIJIT MISHRA
19	654/2022 WPC(OAC)/3875/2015	JITENDRIYA DEEP-MP	
20	676/2022 CMP/603/2022	DULARI MAJHI-MP	DWARIKA PRASAD MOHANTY
21	677/2022 CMP/708/2015	S.SATYANARAYAN PATRO-MP	M/S.AJODHYA RANJAN DASH
22	678/2022 CMP/607/2022	SHYAMANANDA @ SHYAM MOHAPATRA-MP	PRASANNA PANDA
23	683/2022 MACA/336/2022	BIRANCHI MOHAPATRA-MP	PRADEEP KUMAR MISHRA
24	684/2022 MACA/337/2022	RAJKISHORE MALLIK-MP	SATYABHUSAN DAS
25	685/2022 MACA/337/2022	RAJKISHORE MALLIK-MP	SATYABHUSAN DAS
26	686/2022	D.M,M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI

27	MACA/326/2022 686/2022	D.M,M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
28	MACA/326/2022 687/2022	THE D.M. (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	MACA/331/2022 688/2022	D.M,ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
30	MACA/285/2022 689/2022	O.I.CO.LTD-MP	
31	MACA/621/2010 690/2022	ICICI,LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	
32	MACA/586/2015 717/2022	PRADEEP KUMAR AGARWALLA-MP	PRAFULLA KUMAR RATH
33	RSA/123/2021 807/2022	MUNA @ RANJAN KUMAR BEHERA-MP	
34	ABLAPL/4722/2022 808/2022	SANTOSH PARIDA @ LAXMIDHARA PARIDA-MP	
35	ABLAPL/3420/2022 809/2022	MD. SHAH ALAM-MP	
36	ABLAPL/16397/2020 810/2022	KRISHNA CH. PRADHAN-MP	
37	ABLAPL/5482/2022 811/2022	PARESH KUMAR SAMANTRAY-MP	SUBHRAJIT SAHOO
38	ABLAPL/6388/2022 812/2022	NURSINGH SAMAL @ SAMANTRAY-MP	SUBHRAJIT SAHOO
39	ABLAPL/6386/2022 813/2022	NIRU @ NIRUPAM DASH-MP	
40	ABLAPL/3153/2022 1032/2022	SADANANDA NAYAK-MP	M/S.D.P.DHAL
41	CRLA/16/2014 1033/2022	SADANANDA NAYAK-MP	M/S.D.P.DHAL
42	CRLA/16/2014 1169/2022	TOPA @ PURUSOTTAM BHUTIA-MP	SMRUTI RANJAN ROUT
43	BLAPL/4649/2022 1170/2022	MAINA SASMAL-MP	PRASANNA KUMAR NAYAK (1)
44	BLAPL/2057/2022 1171/2022	AMIYA MOHANTY-MP	S.S.RAY (2)
45	BLAPL/6141/2021 1172/2022	S. K JAHIR ABBAS-MP	
46	BLAPL/3083/2022 1173/2022	MOHAN SINGH-MP	
47	BLAPL/5263/2022 1174/2022	CHANDU @ CHANDRAMANI NAIK-MP	
48	BLAPL/5996/2021 1175/2022	SUSHIL NAIK-MP	SURYAKANTA DASMOHAPATRA, MR. ASHISH KUMAR
49	BLAPL/11656/2021 1176/2022	NABIN NAYAK-MP	SURYAKANTA DWIBEDI
50	BLAPL/5788/2021 1177/2022	GIRIDHARI BEHERA-MP	SURYAKANTA DWIBEDI
51	BLAPL/330/2022 1475/2022	KARTIKESWAR BRAHMA-MP	B.N PANDA 2
52	CRLMC/1854/2022 1476/2022	SURESH RANJAN SAHU-MP	DEVI PRASAD DASH
53	CRLMC/1855/2022 1477/2022	V.NAGA-MP	BASUDEV MISHRA
54	CRLMC/1856/2022 1478/2022	KHIROD KUMAR MISHRA@NURSHINGHA PRASAD MISHRA-MP	RAGHUPA KISHORE PANDA
55	CRLMC/1860/2022 1479/2022	AVINASH SINGH-MP	RAMDAS ACHARY
56	CRLMC/1861/2022 1480/2022	AVINASH SINGH-MP	RAMDAS ACHARY
57	CRLMC/1861/2022 1481/2022	JAGANNATH PANI-MP	RAMAKANTA SARANGI
	CRLMC/1599/2022		

58	1482/2022 CRLMC/1862/2022	VANITA@BANITA AVATAR@BANITA AVATAR-MP	SMRUTI RANJAN MOHAPATRA
59	2229/2022 WA/892/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
60	2230/2022 WA/892/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
61	2231/2022 WA/892/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
62	2232/2022 WA/893/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, AGA
63	2233/2022 WA/893/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, AGA
64	2234/2022 WA/893/2022	STATE OF ODISHA-MP	ANAND PRAKASH DAS, AGA
65	2235/2022 WA/894/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
66	2236/2022 WA/894/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
67	2237/2022 WA/894/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
68	2238/2022 WA/895/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA-MP	SMRUTI RANJAN MOHAPATRA, ASC
69	2239/2022 WA/895/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA-MP	SMRUTI RANJAN MOHAPATRA, ASC
70	2240/2022 WA/895/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA-MP	SMRUTI RANJAN MOHAPATRA, ASC
71	2241/2022 WA/896/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA-MP	SMRUTI RANJAN MOHAPATRA, ASC
72	2242/2022 WA/896/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA-MP	SMRUTI RANJAN MOHAPATRA, ASC
73	2243/2022 WA/896/2022	DIRECTOR OF TECHNICAL EDUCATION AND TRAINING, ODISHA-MP	SMRUTI RANJAN MOHAPATRA, ASC
74	2244/2022 WA/897/2022	BISWAJEET KAR-MP	SAMEER KUMAR DAS
75	2245/2022 WA/897/2022	BISWAJEET KAR-MP	SAMEER KUMAR DAS
76	2246/2022 WA/898/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
77	2247/2022 WA/898/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
78	2248/2022 WA/898/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
79	2249/2022 WA/899/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
80	2250/2022 WA/899/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
81	2251/2022 WA/899/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
82	2252/2022 WA/900/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
83	2253/2022 WA/900/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
84	2254/2022 WA/900/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
85	2255/2022 WA/901/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
86	2256/2022 WA/901/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
87	2257/2022 WA/901/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
88	2258/2022 WA/902/2022	COMMISSIONER CUM SECY., RURAL WORKS DEPT.-MP	AJAYA KUMAR NANDA, AGA
89	2259/2022	COMMISSIONER CUM SECY., RURAL WORKS DEPT.-MP	AJAYA KUMAR NANDA, AGA

90	WA/902/2022 2260/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
91	WA/903/2022 2261/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
92	WA/903/2022 2262/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
93	WA/903/2022 9033/2022	ANANDA KUMAR BEHERA-MP	SRINIVAS MOHANTY
94	WP(C)/16839/2022 9034/2022	FIROJ KUMAR TURUK-MP	RAJIB LOCHAN PATTNAIK
95	WP(C)/16608/2022 9035/2022	AKASH KUMAR AGRAWAL-MP	
96	WP(C)/13682/2022 9036/2022	M/S. SUPER WEALTH FINANCIAL ENTERPRISES PVT. LTD	MMRRESH PANDA
97	WP(C)/16841/2022 9037/2022	CHANDRA KUMAR DAS-MP	M/S.GANESH PRASAD MOHANTY
98	WP(C)/14086/2019 9038/2022	CHITRASEN MAHALA-MP	MANAS PATI
99	WP(C)/16842/2022 9039/2022	GIRISH CHANDRA ROUT-MP	K.K.SWAIN
100	WP(C)/16846/2022 9040/2022	M/S GLOBAL INDUSTRIES-MP	BHABANI PRASAD MOHANTY
101	WP(C)/16847/2022 9041/2022	BIBHUTI BHUSAN RANA-MP	ARUN KUMAR PATRA
102	WP(C)/1357/2022 9042/2022	KRUSHNA CHANDRA PANDA-MP	AVIJIT PATNAIK
103	WP(C)/13257/2022 9043/2022	SUBASH CHANDRA PUJARI-MP	KUNAL KUMAR SWAIN
104	WP(C)/16848/2022 9044/2022	PRABHAT KUMAR BEHERA-MP	AVIJIT MISHRA
105	WP(C)/16849/2022 9045/2022	RANJUBALA SAHU-MP	GOUTAM KUMAR ROUSTRAY
106	WP(C)/16249/2022 9046/2022	RANJUBALA SAHU-MP	GOUTAM KUMAR ROUSTRAY
107	WP(C)/16249/2022 9047/2022	BAPINA NAYAK-MP	BHABANI SANKAR TRIPATHY (1)
108	WP(C)/16850/2022 9048/2022	SWARNAPRAVA MISHRA-MP	RAJENDRDA KUMAR DASH
109	WP(C)/16852/2022 9049/2022	SWARNAPRAVA MISHRA-MP	RAJENDRDA KUMAR DASH
110	WP(C)/16852/2022 9050/2022	KALI PRASAD CHOUDHURY-MP	
111	WP(C)/11649/2022 9051/2022	RAJENDRA PRASAD KOCHERLA-MP	M/S..JNANA RANJAN KAR
112	WP(C)/4485/2019 9052/2022	RAJENDRA PRASAD KOCHERLA-MP	M/S.JNANA RANJAN KAR
113	WP(C)/4489/2019 9053/2022	ABHIRAM BEHERA-MP	BINAYAK PRASHAD MOHANTY
114	WP(C)/16857/2022 9054/2022	ABHIRAM BEHERA-MP	BINAYAK PRASHAD MOHANTY
115	WP(C)/16857/2022 9055/2022	GOVERNING BODY OF JAPAKUDA WOMENS DEGREE COLLEGE-MP	PNARAYAN RATH
116	WP(C)/14777/2022 9055/2022	BAIDHAR SETHI-MP	
117	WP(C)/16609/2022 9056/2022	HARI PATEL-MP	PABITRA KUMAR NAYAK
118	WP(C)/16858/2022 9056/2022	SANJEEV KUMAR SAHU-MP	ANUPAM DASH
119	WP(C)/4569/2022 9057/2022	HARI PATEL-MP	PABITRA KUMAR NAYAK
120	WP(C)/16858/2022 9058/2022	UMESH KUMAR MOHARATHA-MP	M/S.S.K.OJHA
	WP(C)/2667/2018		

121	9059/2022 WP(C)/16861/2022	CHANDRA SEKHAR CHAMPATI-MP	BAIDHAR SAHOO
122	9060/2022 WP(C)/4877/2022	DR.LAXMIDHAR ROUL-MP	
123	9061/2022 WP(C)/16862/2022	SUCHITRA PATRA-MP	PRAFULLA KUMAR RATH
124	9062/2022 WP(C)/16864/2022	DEEP SHANKAR NAYAK-MP	KSHIROD KUMAR ROUT
125	9063/2022 WP(C)/16863/2022	NAMITA MOHAPATRA-MP	PRAFULLA KUMAR RATH
126	9064/2022 WP(C)/16866/2022	SOBHAN KUMAR PATTANAIAK-MP	BISWABIHARI MOHANTY
127	9065/2022 WP(C)/16867/2022	SANGRAM PATNAIK-MP	PRAFULLA KUMAR RATH
128	9066/2022 WP(C)/16868/2022	DAMBARUDHAR NAIK-MP	AJAY KUMAR NAYAK
129	9067/2022 WP(C)/16869/2022	RAJIB KUMAR SWAIN-MP	ANURAG PATI
130	9068/2022 WP(C)/31560/2021	PRATYUSH KUMAR SARANGI-MP	BIREN SANKAR TRIPATHY
131	9069/2022 WP(C)/31562/2021	ANANYA PANDA-MP	BIREN SANKAR TRIPATHY
132	9070/2022 WP(C)/16870/2022	BAIDHAR NAYAK-MP	H.N.MOHAPATRA
133	9071/2022 WP(C)/15149/2022	CHITTARANJAN KARNA-MP	DURLLABHA RANJAN MISHRA
134	9072/2022 WP(C)/16872/2022	SHIBA PRASAD MOHANTA-MP	NIRANJAN LENKA
135	9073/2022 WP(C)/16874/2022	KAMALINI BARIK-MP	SIDHARTHA DAS
136	9074/2022 WP(C)/12554/2022	RANJAN MALI-MP	SIDDHARTH PRASAD MISHRA
137	9075/2022 WP(C)/16875/2022	PURNANANDA MOHANTY-MP	BISWABIHARI MOHANTY
138	9076/2022 WP(C)/16876/2022	DR. JYOTI PRADHAN-MP	PAMI RATH
139	9077/2022 WP(C)/16879/2022	NIROJ MOHAPATRA-MP	BIJAY JENA
140	9078/2022 WP(C)/16880/2022	K. DAMAYANTI DORA-MP	BIKRAM KESHARI MOHANTY
141	9079/2022 WP(C)/9912/2022	PATITA PABAN PRADHAN-MP	PRAGNAYANANDA PATTNAIK
142	9080/2022 WP(C)/6255/2022	RABINARAYAN SETHY-MP	AKHAYA BISWAL
143	9081/2022 WP(C)/16889/2022	UDHABA SARAF-MP	BISWAJIT MOHANTY
144	9082/2022 WP(C)/16896/2022	PANDABA PATRO-MP	TUSHAR KANTA NAYAK
145	9083/2022 WP(C)/1222/2022	PANCHANAN SETH-MP	MIHIR KANTA RATH
146	9084/2022 WP(C)/16899/2022	POPULAR NAYAK-MP	SANTOSH KUMAR SAMANTARAY
147	9085/2022 WP(C)/15011/2020	DAITARI RANSINGH-MP	GYANA RANJAN TRIPATHY
148	9086/2022 WP(C)/16901/2022	DINABANDHU PANDA-MP	AMIT PRASAD BOSE
149	9087/2022 WP(C)/16902/2022	GOPAL CHANDRA MOHAPATRA-MP	AMIT PRASAD BOSE
150	9088/2022 WP(C)/16903/2022	JAYASHRI PRATIHARI-MP	AMIT PRASAD BOSE
151	9089/2022 WP(C)/16904/2022	GOPAL CHANDRA MOHAPATRA-MP	AMIT PRASAD BOSE
152	9090/2022	GOPAL CHANDRA MOHAPATRA-MP	AMIT PRASAD BOSE

